



**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

O.A. No.61/667/2020

Date of decision: 04.09.2020

**CORAM: HON'BLE MRS. AJANTA DAYALAN, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J).**

Vipan Kumar, age 60 years, S/o Sh. Shiv Lal, R/o Village Chenani, at present Udhampur, Tehsil and District Udhampur.

... APPLICANT

BY: MR. AJAZ CHOWDHARY, COUNSEL FOR THE APPLICANT.

VERSUS

1. The U.T. of Jammu and Kashmir through its Commissioner/Secretary, Power Development Department, Civil Secretariat, Jammu/Srinagar.
2. The Chief Engineer, Transmission, JPTCL, Jammu.
3. The Chief Engineer, Distribution, JPDCL, Jammu.
4. The Executive Engineer, Transmission Line Maintenance Division-III, JPTCL, Udhampur.
5. The Accountant General, Canal Road, Jammu.

...RESPONDENTS

**BY: MR. RAJESH THAPA, COUNSEL FOR RESPONDENTS
NO.1 TO 4.
NONE FOR RESPONDENT NO.5.**

ORDER (Oral)



...
AJANTA DAYALAN, MEMBER (A):-

1. Counsel for the applicant states that applicant has already made a representation Annexure-C (Page-17) of the O.A. to the department seeking correction in his service book subsequent to his promotion as Junior Assistant in the year 1986. Counsel for the applicant states that he will be satisfied in case directions are issued to the respondents to decide the same in a time bound manner.
2. Counsel for the respondents has no objection to limited prayer of the applicant's counsel.
3. In view of the above, this O.A. is disposed of by directing the competent authority amongst the respondents to decide representation Annexure-C (Page-17) of the applicant within a period of four months from the date of receipt of a certified copy of this order.
4. Needless to mention that this order will not be treated as reflection or opinion on the merit of the case. No costs.

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**(RAKESH
MEMBE**

Date: 04.

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**(AJANTA DAYALAN)
MEMBER (A)**